



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	-	Admission	241/ 242	Mr. Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
27.	AIYAPPA K.G. 9008937130	Respondent No.3	
1.	S.VIVEKANANDA For VGB Associates 9845428653	For Petitioner	

Counsel for petitioner is present. M/s. Jadhav Law Associates filed vakalat for R-3. They have also filed memo undertaking to file vakalat for R-1 Company. Counsel for petitioner requested time to file reply to the objections. Meanwhile notice to go to R-2. Counsle for petitioner to collect the notice from the Registry and serve it on R-2.

For filing vakalat, objections and issue of notice to R-2, list it on 09.08.2017.


MEMBER (J)


MEMBER (T)